

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST****Central Zonal Bench****SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**Date:08<sup>th</sup> July, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 86/2016(CZ)	Nand Kishore Trivedi Vs. State of M.P. & 4 Ors.	Mr. Jahoor Qureshi, Adv.	
2.	Appeal No. 11/2016(CZ) (M.A.No.618/16)	Sanjay Bhawsar Vs. Chairman (DEIAA) Baitul (M.P.) & 3 Ors.	Mr. Om Shankar Shrivastava, Adv.	
<b>FOR HEARING</b>				
3.	Appeal No. 08/2015(CZ) (M.A.No.161/16)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 106/2015(CZ) (M.A.No.337/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.	
5.	Original Application No. 118/2015(CZ) (M.A.No.812/15)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 119/2015(CZ)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
7.	Original Application No. 135/2015(CZ)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
8.	Original Application No. 136/2015(CZ) (M.A.No.68/16)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
9.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv.	

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